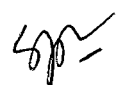


O.A. No.38/11

19.4.2011

List revised. Nobody is responding for the applicant.
On the last occasion also, nobody was present on
behalf of the applicant.

The O.A. was dismissed in default and for non-
prosecution.


(S.P. Singh)
M(A)


(Justice Alok K Singh)
M(J)

Girish/-

OK
copy of order
dated 19-4-2011
for record
20-4-2011